

Minutes of Meeting of the State Executive Committee held at the Forest Bhavan, on 2nd May, 2020

On 29/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri S.K. Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

1. **Status of COVID19:** Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has had seven positive cases of Covid-19, and all seven patients have recovered. After recovery, these patients were shifted to a Quarantine facility outside the Covid Hospital, as per norms for further quarantine. 195 tests for Covid (this includes tests done on the samples collected so far of those who were surveyed during the House-to-House survey), were done during the last 24 hours, on SARI/ILI patients, all of which were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
2. The SEC discussed the new guidelines issued by the MHA on 1st May, 2020, for the extension of lockdown by another two weeks with effect from 4th May, 2020. Goa is in the Green Zone as per the instructions issued by GoI. For the smooth implementation of these guidelines, the SEC decided the following:
 - a. The Collectors to issue order u/s 144 for ban on the following, apart from those which are not permitted as per the revised guidelines:
 - i. the movement of people beyond permitted hours, ie movement being prohibited between 7 pm to 7 am, except for essential activities;
 - ii. sale of paan, gutka, tobacco;
 - iii. Restaurants, casinos, river cruises, night clubs, multiplexes, etc.
 - b. Commissioner (Excise) to issue necessary instructions for timely closure of the liquor shops by 6 pm, so the personnel employed on these shops should reach their residences latest by 7 pm. He will ensure that these shops strictly follow the norms of social distancing, as directed by the MHA.
 - c. IGP, Collectors, DMA and Director, Panchayat to ensure that markets should be closed by 6 pm and should not open before 8 am to ensure the compliance of MHA's direction. These time related instructions will not be applicable for essential services. All norms of social distancing, face covers, sanitizer use/hand wash and other safety norms be followed.

- d. Director, Transport shall do the route planning and scheduling of the buses, so that people should reach their homes by 7 pm.
 - e. DHS to issue revised orders under the Epidemic Diseases Act, 1897 for activities such as gymnasiums, cinema theatres, sports complexes, swimming pools, casinos, shopping malls, river cruises, night clubs, multiplexes, entertainment parks, theatres, bars, auditoriums, assembly halls and similar places.
3. Shri Kunal, Nodal Officer for people stranded due to lockdown, explained the preparation and planning done so far to handle the movement of migrants. The following scenario emerged:
 - a. As per MHA's guidelines, both receiving and sending States should agree before allowing the movement of the people. The SEC advised the Nodal officer to develop a suitable mechanism to coordinate with other States.
 - b. Sh Kunal is coordinating with the Railways to understand the process involved in requisitioning/arranging the train. The SEC asked him to work out the financials and logistics involved for moving such a large group of people.
 - c. The SEC asked him to work out a mechanism and put a SOP in place to deal with the incoming/outgoing persons, their testing/screening and quarantine protocols, as required, and any other logistics involved.
4. Director, Panchayat informed that data collection is going on in all Panchayats. Out of the over 30,000 labour that was contacted by the Village Panchayats, about 90% have expressed desire to go back to their home State. The SEC advised him to share the data with Sh Kunal, the Nodal officer on a regular basis.
5. Secretary, Health informed that GIDC needs to expedite the erection of a temporary structure by GSIDC for people coming for OPD services at GMC. The SEC asked the Secretary, Finance to issue necessary directions for the same to be undertaken in a time bound manner.
6. CE(Electricity) informed that the power consumption in the State has reached about 83% as compared to last year's power consumption. The possible deficit is due to the hospitality sector.
7. Secretary, Civil Supply informed that the regular distribution of ration at FPS is normal. The department plans to discontinue use of relief buses of KTCL from tomorrow.
8. Secretary, Panchayat informed that Panchayats have issued 1938 permissions for different permitted activities, on which about 5568 workers are engaged.
9. The SEC reiterated that engineering and other works departments should ensure that the ongoing works reach a safe status before the onset of monsoon.
10. The Nodal Officer for Quarantine facilities informed that a total of 280 persons are sheltered in eight quarantine facilities. He is visiting these facilities regularly.

11. Secretary, Ports informed that one cargo ship is expected to come to MPT in about a week and would involve Sign on/Sign off of the crew. SEC directed that SOP for the same needs to be finalised immediately in consultation with MPT and Secretary Health.
12. Secretary, Finance informed that the State has faced a substantial shortfall in the GST collections and the State may not get timely compensation from the Centre. There would be a shortfall in the funds availability in the coming months.
13. PCCF informed that there was a forest fire near Cotigao, which the department has extinguished. The SEC advised the department to remain vigilant considering that the fire incidents do increase during this period.
14. MD, KTCL informed that 43 relief buses were operational today. The SEC decided that use of these buses should be rationalised further as normal public transport services are likely to resume from Monday.
15. Secretary, Agriculture informed that the agricultural activities are normal. With 12 Harvesters working in the fields, 85% harvesting is complete and sowing for vegetables has begun.
16. IGP raised the issue of removal of internal pickets in Goa, in view of the fact that normal movement of vehicles will resume from Monday and nakas interfere with smooth flow of traffic. It was decided that as per MHA guidelines issued on 1st May, 2020, for regulating the movement of individuals from 7 pm to 7 am, pickets would be required. The Police Department may plan accordingly.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.


(Sanjay Kumar)
Secretary, Revenue

Member Secretary, SEC & SDMA

List of Special Invitees:

1. Shri Subhash Chandra, PCCF.
2. Shri Daulat Hawaldar Secretary Finance.
3. Shri Jaspal Singh. IGP.
4. Shri Santosh Kumar, Add. PCCF.
5. Ms Nila Mohanan, Secretary, Health
6. Shri Amit Satija, Commissioner, Excise
7. Shri P. S. Reddy, Secretary, Fisheries
8. Shri Kunal, CEO Goa.
9. Shri Keshav Kumar, CCF
10. Shri J. Ashok Kumar, Secretary, Tourism
11. Shri Sanjay Grihar, Secretary, Panchayats.
12. Shri C.R. Garg, Secretary, Law.
13. Shri. Kuldeep singh Gangar. Secretary Agriculture.
14. Ms Isha Khosla, Secretary, Civil Supply.
15. Ms R. Menaka Collector North.
16. Shri Ajit Roy Collector South.
17. Shri Tariq Thomas, DMA.
18. Ms. Ankita Anand Director Information Technology.
19. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
20. Shri R. G. Keni, Chief Engineer (Electricity)
21. Shri Narayan Gad, Director Panchayat
22. Shri Shrikant Patil C.E. (WRD)
23. Ms Meghana Shetgaonkar Director Information And Publicity.
24. Venancio Furtado M.D. KTCL.

Movement of Trucks (Last 24 Hrs.)

Date : 01.05.2020 at 08.00 hrs to 02.05.2020 at 08.00 hrs (w.e.f. 31.03.2020)

No. of Trucks	INWARD						OUTWARD					
	08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs		08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	34	69	33	27	1104	1656	294	108	150	68	10860	4911
Rice	3	8	1	2	318	489	0	2	0	0	12	30
Sugar	1	1	0	0	163	53	0	0	0	0	4	1
Pulses	11	1	0	2	522	145	0	0	0	0	27	22
Milk	7	4	23	6	924	161	1	0	1	0	48	5
Vegetable	8	1	107	15	3612	520	0	0	1	0	39	19
Fuel	0	1	0	0	35	30	0	0	0	0	19	2
LPG	1	4	3	0	207	269	7	0	5	0	226	18
Fruit	17	7	42	44	1633	957	0	1	1	0	64	39
Eggs	0	4	0	1	54	75	0	0	0	0	14	0
chicken (live/Processed)	1	1	45	0	667	2	0	0	1	0	35	0
Meat (live/Processed)	2	0	2	0	31	8	0	0	0	0	0	0
Others	193	86	161	95	5694	2837	96	54	73	121	3319	2593
Total	278	186	417	192	14964	7202	398	165	232	189	14667	7640
Grand Total	464		609		22166		563		421		22307	

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 02/05/2020

Name of the State : GOA.

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons : Hemant Kumar, IA S.
(State Control Room I/c: 7875015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / industry where they were working	Remarks/ additional information
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO		
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)
North Goa	11	0	494	0	08	5	876	1600		1) Dry ration provided to 1211 persons 2) Three meals are provided to all persons in shelter homes
South Goa	06	0	427	0	75	7	2250	2390		1) Dry ration provided to 1018 persons 2) 2 Grocery-on-Wheels buses are supplying groceries
	17	0	921	0	83	12	3126	3990		

Note:

- 1) Goa does not have any COVID-19 hotspot.
- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
- 3) 09 Fish-on-Wheels: On insulated vans, fish is being sold in different parts of Goa.
- 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE

Date:- 02/05/2020

Time:- 20 : 00 hrs (Cumulative)

TABLE 1: LAW & ORDER

Sr No.	State/UT	Total number violation of Lock down/curfew orders	Remedial Steps taken against violations mentioned in column - 3				Total Number of Law & Order incidents reported	Action taken on incidents of Law & order reported in Column - 5	Remarks
			Total Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (In Rs)			
-1	-2	-3	-4				-5	-6	-7
1	Goa Total	33424	1209	461	666	4058700		1. Strict enforcement of the lockdown is being enforced with simultaneous permission by patrolling staff to comply with the conditions of lockdown 2. Appeal on Social Media through appropriate posters 3. Video clips appeal to Citizens/Religious places against gathering 4. Meetings with religious heads 5. Patrolling has been intensified all over Goa and Naksas have been deployed at all exit points. 6. Traffic staff has been deployed along with district police at nakas/bandis.	
		Cases:- 666 M. V. Challans:- 29079 Splitting Cases:- 3679							
	North Goa	9791	458	201	316	1049000	--		
	South Goa	23633	751	260	350	3009700	--		




Date: 02/05/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 02.05.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00	1794
2	Contacts under Facility Quarantine	116	584
3	Suspects under Hospital Isolation	02	203
4	No. of samples sent for testing	191	3372
5	No. of reports received	195	3354
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	00	07

- Out of 213 Samples pending for testing, 195 are tested Negative – 18 Reports Awaited.
- At present patient in isolation ward GMC- 05
- At present patient in isolation ward North Goa District Hospital- 02
- At present people quarantined at Old Goa Residency- 40
- At present people quarantined at Margao Residency- 19
- At present people quarantined at Mayem Residency- 15
- At present people quarantined at Mapusa Residency- 11
- At present people quarantined at Farmagudi Residency- 12
- At present people quarantined at Vasco Residency- 06
- At present people quarantined at Hotel Ginger, Panaji- 61
- Out of all the Cured patients, 6 have completed 7 days Facility Quarantine as well as next 7 days Home Quarantine.
- Remaining 1 has completed 7 days Facility Quarantine and is currently on 7 days Home Quarantine.


Director of Health Services